

NOTIFICATION No.59/ 2012

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

<i>S.No</i>	<i>Name and Designation (1) Thiru / Tmt. /Selvi</i>	<i>Transferred and Posted as (2)</i>
1	K.Jayasankaran, Principal District Judge, Erode.	District Judge, Karur vice ThiruV.Ramamurthy, transferred
2	K.Perumal, Principal District Judge, Krishnagiri.	Special Judge, Special Court under TNPID Act, Chennai vice Thiru K.Naganathan, transferred.
3	S.Solaimalai, District Judge, Sivagangai.	District Judge, Nagapattinam vice Thiru N.Sathishkumar, transferred.
4	V.Ramamurthy, District Judge, Karur.	Additional District Judge & Presiding Officer, Principal Special Court under E.C. Act, Chennai vice Thiru C.Chinnappan, transferred.
5	S.Kumaraguru, Principal District Judge, Dharmapuri.	District Judge, Kanniyakumari at Nagercoil vice Thiru G.Saravanan, transferred.
6	G.Saravanan, District Judge, Kanniyakumari @ Nagercoil.	Principal District Judge, Thanjavur vice Thiru G.V.Sankaranarayanamoorthy retiring on 30.4.2012 A.N.,
7	S.Pandian, I Additional Principal Judge, Family Court, Chennai.	Principal District Judge, Vellore vice Thiru K.Jayabalan, transferred.
8	S.Somasekaran, Presiding Officer, II Additional Labour Court, Chennai.	District & Sessions Judge, District Court No.II, Kancheepuram vice Thiru. E.M.K.S.Siddharthar, transferred.
9	W.Sathasivam, IV Additional Judge, City Civil Court, Chennai.	I Additional District Judge (PCR), Tiruchirappalli vice Thiru R.Ganesan-II, transferred.

S.No	(1) <i>Thiru / Tmt. /Selvi</i>	(2)
10	C.Padmanaban, Additional District Judge, Dharmapuri.	VI Additional District Judge, Coimbatore at Tiruppur vice Thiru G.P.Elango, transferred.
11	M.Nazir Ahamed, Additional District Judge, Namakkal.	I Addl. District Judge (PCR), Thanjavur in the existing vacancy.
12	R.V.R.Deenadayalan, II Additional District Judge, Tiruvallur at Poonamallee.	I Additional District Judge, Erode in the existing vacancy.
13	S.Manvizhi, III Additional District Judge, Villupuram at Kallakurichi.	Additional District Judge, Namakkal vice Thiru M.Nazir Ahamed, transferred.
14	K.Dakshinamoorthy, V Additional Judge (TADA), City Civil Court, Chennai.	I Additional Judge (TADA), City Civil Court, Chennai in the existing vacancy.
15	C.Chinnappan, Additional District Judge and Presiding Officer, Principal Special Court under EC Act, Chennai.	Principal District Judge, Krishnagiri vice Thiru K.Perumal, transferred.
16	R.Dakshinamurthy, Addl. District Judge and Presiding Officer, Principal Special Court under for E.C. Act, Madurai.	Addl. Chief Metropolitan Magistrate (E.O.-I), Egmore, Chennai vice Ms.S.Malathi, transferred.
17	N.Sathishkumar, District Judge, Nagapattinam.	Principal District Judge, Erode vice Thiru K.Jayasankaran, transferred.
18	M.Mayandi, Sessions Judge, Mahalir Neethimandram, Tiruchirappalli.	District Judge, Sivagangai vice Thiru S.Solaimalai, transferred.
19	R.Ganesan-II , I Additional District Judge (PCR), Tiruchirappalli.	II Additional District Judge, Tiruvallur at Poonamallee vice Thiru R.V.R.Deenadayalan, transferred.
20	M.Sarvamangala, III Additional District Judge, Tiruchirappalli.	II Addl. District Judge, Erode vice Thiru P.Rajamanickam, transferred.
21	T. Ponprakash, IV Additional District Judge, Madurai.	Addl. District Judge & Presiding Officer, Principal Special Court under E.C.Act, Madurai vice Thiru R.Dakshinamoorthy, transferred.

S.No	(1) <i>Thiru / Tmt. /Selvi</i>	(2)
22	S.Vanangamudy, Sessions Judge, Sessions Court for exclusive trial of Bomb Blast cases, Chennai at Poonamallee.	Principal District Judge, Dharmapuri vice Thiru S.Kumaraguru, transferred.
23	Meena Satheesh, VI Additional Judge, City Civil Court, Chennai.	Sessions Judge, Mahalir Needhimandram, Chennai vice Thiru R.Sethumadhavan, transferred.
24	E.M.K.S.Siddharthar, District and Sessions Judge, District Court No.II, Kancheepuram.	XII Additional Judge (CBI Cases), City Civil Court, Chennai in the existing vacancy.
25	K.Paramaraj, Additional District Judge, Virudhunagar.	XIV Addl. Judge (CBI Cases), City Civil Court, Chennai vice Thiru P.Bhoopalan, transferred.
26	P.Bhoopalan, XIV Additional Judge (CBI Cases), City Civil Court, Chennai.	XIII Additional Judge (CBI Cases), City Civil Court, Chennai in the existing vacancy.
27	S.Rajagopalan, II Additional Judge, City Civil Court, Chennai.	IV Additional Judge, City Civil Court, Chennai vice Thiru W.Sathasivam, transferred.
28	N.Kaliyamoorthy, III Additional Judge, City Civil Court, Chennai.	VI Additional Judge, City Civil Court, Chennai vice Ms.Meena Satheesh, transferred.
29	S.Sengottaiyan, I Additional District Judge, Salem.	XVII Additional Judge, City Civil Court, Chennai vice Thiru R.Ravindra Bose, transferred.
30	R.Ravindra Bose, XVII Additional Judge, City Civil Court, Chennai.	XV Additional Judge, City Civil Court, Chennai vice Thiru S.Mohamed Abdahir, transferred.
31	S.Mohamed Abdahir, XV Additional Judge, City Civil Court, Chennai.	VII Additional Judge, City Civil Court, Chennai vice Ms. S.Kannammal, transferred.
32	S.Kannammal, VII Additional Judge, City Civil Court, Chennai.	XVI Additional Judge, City Civil Court, Chennai vice Thiru R.Selvakumar, transferred.
33	R.Selvakumar, XVI Additional Judge, City Civil Court, Chennai.	X Additional Judge, City Civil Court, Chennai in the existing vacancy.

II

The Trainee District Judges mentioned in column (1) below, who have been appointed as District Judges (Entry Level) by direct recruitment in G.O.Ms.No.16, Public (Special.A) Department, dated 05.01.2011, on completion of training on 28.04.2012 A.N., are posted to the posts mentioned against their names in column (2) below :

S. No	Name of Trainee District Judges (1) Thiru / Tmt. /Selvi	Posted as (2)
1	R.Sakthivel	II Additional District Judge, Thanjavur in the existing vacancy.
2	A.Kanthakumar	III Additional District Judge, Villupuram at Kallakurichi vice Ms.S.Manvizhi, transferred.
3	T.S.Nanda Kumar	II Additional District Judge (PCR), Tirunelveli in the existing vacancy.
4	A.Nazeema Banu	Sessions Judge, Mahalir Neethimandram, Salem in the existing vacancy.
5	R.Anburaj	Additional District Judge, Dharmapuri vice Thiru C.Padmanaban, transferred.
6	S.Subadevi	Sessions Judge, Mahila Court, Cuddalore in the existing vacancy.
7	R.Poornima	Sessions Judge, Mahila Court, Perambalur in the existing vacancy
8	P.Dhanabal	III Additional District Judge, Tirunelveli in the existing vacancy.
9	C.Kumarappan	IV Additional District Judge, Madurai vice Thiru T.Ponprakash, transferred.
10	M.Jothiraman	V Additional District Judge, Madurai vice Thiru G.Dhanaraj, transferred.
11	M.D.Sumathi	II Additional Judge, City Civil Court, Chennai vice Thiru S.Rajagopalan, transferred.
12	P.Murugan	Special Judge, Special Court under TNPID Act, Madurai in the existing vacancy.
13	M.Suresh Viswanath	VI Additional District Judge, Madurai vice Ms.R.Hemalatha, transferred.

S. No	Name of Trainee District Judges (1) <i>Thiru / Tmt. /Selvi</i>	Posted as (2)
14	A.Ka.Rahman	Sessions Judge, Mahalir Neethimandram, Tiruchirappalli vice Thiru M.Mayandi, transferred
15	K.Rajasekar	I Additional District Judge, Salem vice Thiru S.Sengottaiyan, transferred.
16	K.H.Elavazhan	III Additional Judge, City Civil Court, Chennai vice Thiru N.Kaliyamoorthy, transferred.

HIGH COURT, MADRAS.
DATED: 24.04.2012.

Sd/-G.CHOCKALINGAM
REGISTRAR GENERAL.

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Principal Judge, City Civil Court, Chennai.
4. All the Principal District Judges.
5. The Chief Metropolitan Magistrate, Egmore, Chennai.
6. All the Chief Judicial Magistrates.
7. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
8. The Pay and Accounts Officer, High Court, Madras / Madurai.
9. All the Treasury Officers.